

ITEM NO.23

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 700/2024

VIJAY KISHOR GOSWAMI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION )

Date : 13-12-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s)

Mr. Akash Vashishtha, Adv.  
Mr. Priyanshu Malik, Adv.  
Mr. Shubham Upadhyay, Adv.  
Mr. Karan Thakur, Adv.  
Mr. Avinash Poddar, Adv.  
Mr. Ankit, Adv.  
Mr. Sarthak Ghonkrokta, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following  
O R D E R

Re-list in the week commencing 27.01.2025.

(DEEPAK GUGLANI)  
AR-cum-PS

(R.S. NARAYANAN)  
ASSISTANT REGISTRAR